

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.07.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 115 of 2020	Registrar of Companies Vs. Euro Asia Mercantile Pvt. Ltd.	Kamal Kant Jha	
2.	Comp. App. (AT) No. 116 of 2020	Registrar of Companies Vs. Aquiss Pvt. Ltd.	Kamal Kant Jha	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No 179 of 2020	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
4.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
5.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjhunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd. & Ors. With	Raka Bejoy phookan Neha Tandon	Rony O. John- R2 Dinkar Singh-R3 Kshitiz Chhawchharia- RP
6.	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	Neha Tandon	
7.	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	R.B. Phookan	Abhirup Dasgupta- R2
8.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	Santanu Ghosh.	Deep Roy.

9.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
10.	Comp. App. (AT) (Ins) No. 468 of 2020	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd.	Sonia Dube	Smriti Churiwal
11.	Comp. App. (AT) (Ins) No. 555 of 2020	Anuj Khanna Vs. Wishwa Naveen Traders & Anr.	Aman Verma	Kunal Kohli-R2

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By the order of Hon'ble Acting Chairperson

-sd/-

Registrar